

MINUTES OF EFC NO. 11/AM12 DATED 16.02. 2012

Meeting No. 11/AM12 of EXIM Facilitation Committee (EFC) was held on 16.2.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

- | | | |
|----|------------------------------|--------------------------------------|
| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri S.S. Tak, Jt.IA | Ministry of Steel |
| 3. | Ms. Asha Nangia, Addl.Dir. | Department of Information Technology |
| 4. | Shri K.K. Sinha, IA | DIPP |
| 5. | Shri V.K. Tyagi, Dy. IDA | D/o Pharmaceuticals |
| 6. | Dr. S.K. Dutta, Asstt. Comm. | DAHD&F |
| 7. | Mrs. S.B.Nanda, US | MHA |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 140 Cases)

3.1 Following **(Fourty Eight)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
PART-I (AHD&F)						
	5	Tata Institute of Fundamental Research, (National Centre for Biological Sciences), Mumbai 01/53/8/300/AM12/T-19/I & 01/53/162/1598/AM10/T-64/IC	20.09.2011	Drosophila Melanogaster Files (Strains/Lines) (i) 3000 Vials and (ii) 7500 Nos.	(i) 3.22 & (ii) 0.60	Approved as per D/o Biotechnology O.M. No.BT/IL/05/357/A2012-PID dated 21.2.2012.
	11	Fortune Associates, Hyderabad 01/53/8/378/AM12/F-10/IC	4.11.2011	1. EMU Chicks----20 Nos. 2. Geese Chicks (Domestic)----08 Nos.	0.7	Approved as per D/o AHD&F O.M. No.102-115/2011-Trade dated 28.12.2011.
	16	Sun Pharma Advanced Research Co Ltd., Baroda 01/53/8/479/AM12/S-130/IC	16.12.2011	300 Nos. Rhino Mice	43.23	Approved as per D/o AHD&F O.M. No.102-7/2012-Trade dated 7.2.2012 has given no objection.
	17	Rissala Polo Sports P Ltd., Delhi 01/53/8/489/AM12/R-37/IC	28.12.2011	12 Nos. Polo Ponies	13.2	Approved as per AHD&F O.M. No.102-15/2012-Trade dated 8.2.2012 has given no objection.
	21	Aravli Sports & Cultural Foundation, New Delhi 01/53/8/481/AM12/A-59/IC	23.12.2011	04 Nos. Polo Ponies	31.9	Approved as per AHD&F O.M. No.102-9/2012-Trade dated 8.2.2012 has given no objection.
	23	Softgel Healthcare P Ltd.,	1.11.2011	1. Omega 3 Fish	569.13	Approved as per D/o Pharma O.M.

		Chennai 01/53/162/180/AM12/S-22/IC		Lipid Oil (Fish Body Oil – Refined) – EPA 30% & DHA 20% 2. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 18% & DHA 12% 3. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 10% & DHA 40% 4. Salmon Oil (Fish Body Oil – Refined) EPA 18% & DHA 12%		No.36012/1/2012-PI(Norms) dated 13.2.2012. Representative from D/o AHD&F also supported the case.
	30	Glenmark Pharmaceuticals Ltd., Maharashtra, 01/53/8/509/AM12/G-38/IC	9.1.2012	Guinea Pig 440 Nos. and Hartley Guinea Pig - 400 Nos.	59.84	Approved as per AHD&F OM No.102-1/2011-Trade dated 7.2.2012.
	34	Aquatic International, Kolkata 01/53/8/248/AM12/A-30/IC	29.8.2011	485830 Nos. of Live Ornamental Fish	14.95	Approved as per AHD&F OM No.102-127/2011-Trade dt. 8.2.12 subject to condition that applicant shall furnish BG of Rs.1 lakh in favour of JS, Fisheries.
PART-IV (DGCA)						
	3	SPI Cinemas P Ltd., Nellor 01/53/8/455/MA12/S-119/IC	12.12.2011	One Brand New Embraer Phenom 100 Aircraft	1756.83	Approved as per DGCA Letter No.5-2070/11-AI(2) dated 14.12.2011 & 14.2.2012 for "Private Use".
	4	Zee Entertainment Enterprise Ltd., Noida 01/53/8/520/AM12/Z-2/IC	16.1.2012	One Hawker 850 XP Aircraft	3410	Approved as per DGCA Letter letter No.5-205/10-AI (2) dated 25.1.2012.
PART-VI (DIPP)						
	7	Rohan Industries, Alwar 01/53/8/500/AM12/R-38/IC	4.1.2012	3000 MTs Lead Battery Scrap Rails	1590	The committee noted that the firm has submitted copy of valid Registration Certificate-cum-Pass Book of Re-refining / Recycling of Hazardous Waste i.e. Lead Acid Battery Plates and other Lead Scrap for 1200 MTA valid upto 1.8.2015. They are also holding valid Pollution Control Certificate issued by Rajasthan State Pollution Control Board. Therefore, Committee decided to approve the case as recommended by MOEF vide OM No.23-82/2011-HSMD dated 6.1.2012.
PART-VIII (MOEF)						
12	3	Electronics Technologies (I)	23.5.2011	1 10 000 Nos	2594.35	Approved subject to receipt of written

12.	3	Electronics Technologies (P) P Ltd., Bangalore 01/53/8/102/AM12/F-1/IC	29.9.2011	1,10,000 Nos. Refurbished Hard Disk Drives	2394.33	Approved subject to receipt of written comments from Department of Information Technology and MOEF OM No.23-56/2011-HSMD dated 14.12.2011.
PART-IX [MOEF(O)]						
	1	S.M. Enterprises, Delhi 01/53/8/326/AM12/S-85/IC	29.9.2011	(1) 500 MT R141B, (2) 250 MT R134 A, (3) 250 MTs R404A and (4) 250 MTs of R410 A	3170	Approved with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	2	MIRC Electronics Ltd., Mumbai 01/53/8/504/AM12/M-51/IC	6.1.2012	65,000 Nos. Air conditioners with R-22 Gas	7810.44	Approved as per MOEF O.M. No.11/1/2012-OC dated 17.1.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	3	MIRC Electronics Ltd., Mumbai 01/53/8/502/AM12/M-49/IC	6.1.2012	25,000 Nos. Air conditioners with R-22 Gas	3014.13	Approved as per MOEF O.M. No.11/1/2012-OC dated 17.1.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	4	MIRC Electronics Ltd., Mumbai 01/53/8/503/AM12/M-50/IC	6.1.2012	25,000 Nos. Air conditioners with R-22 Gas	3107.71	Approved as per MOEF O.M. No.11/1/2012-OC dated 17.1.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	5	MIRC Electronics Ltd., Mumbai 01/53/8/505/AM12/M-52/IC	6.1.2012	10,000 Nos. Air conditioners with R-22 Gas	1222.73	Approved as per MOEF O.M. No.11/1/2012-OC dated 17.1.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	6	Vantage, Chennai, 01/53/8/478/AM12/V-19/IC	23.12.2011	6998 Sets Air conditioners with R-22 Gas	857.63	Approved as per MOEF O.M. No.11/1/2012-OC dated 25.1.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	7	M/s. Panasonic India Pvt. Ltd., 01/53/8/560/AM-12/P- 40/IC	07.02.2012	450,000 sets of Airconditioners with HCFC 22 (R22) Gas	6.75 crores	Approved as per MOEF O.M. No.11/1/2012-OC dated 9.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	8	M/s. Johnson Controls (India) Pvt. Ltd., 01/53/8/545/AM-12/J-18/IC	30.01.2012	10 thousands Nos Air Conditioners with R-22 Gas	15 crores	Approved as per MOEF O.M. No.11/1/2012-OC dated 8.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	9	Daikin Airconditioning India P Ltd., Delhi 01/53/8/553/AM12/D-32/IC	3.2.2012	300 MTs HFC - 32 (R-32)	1155	Approved as per MOEF O.M. No.11/2/2012-OC dated 9.2.2012 with the condition that the quantity and value of the licence to be issued

		quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.			
10	Stallion Enterprises, Mumbai 01/53/8/514/AM12/S-136/IC	12.1.2012	100 MTs HCFC MP 39 (401A)	291.5	Approved as per MOEF O.M. No.11/2/2012-OC dated 27.1.2012.
11	Metro Refrigeration, Delhi 01/53/8/580/AM12/M-65/IC	13.2.2012	440 MTs Refrigerant Gas R-406A	520	Approved as per MOEF O.M. No.11/2/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued may be limited to the total turnover for the FY 2010-11 with 25% increase.
12	Supernova Traders P Ltd., Delhi 01/53/8/581/AM12/S-147/IC	13.2.2012	550 MTs of Refrigerant Gas R-418 A	687.5	Approved as per MOEF O.M. No.11/2/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
13	Dhawan Creative Prints P Ltd., New Delhi 01/53/8/582/AM12/D-34/IC	13.2.2012	750 MTs Refrigerant Gas R418 A	1125	Approved as per MOEF O.M. No.11/2/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
14	S.L. Enterprises, Chennai 01/53/8/579/AM12/S-146	27.1.2012	20,000 Nos. of Airconditioners with R-22 Gas	3480	Approved as per MOEF O.M. No.11/1/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
15	Alpha Ville Impex, Delhi 01/53/8/571/AM12/A-70/IC	9.2.2012	20,000 Nos. of Airconditioners with R-22 Gas	2440	Approved as per MOEF O.M. No.11/1/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
16	Dolphin Trading Co., Delhi 01/53/8/574/AM12/IC	10.2.2012	(1) 175 MTs R-404 A and (2) 175 MTs HFC R 407C	420	Approved as per MOEF O.M. No.11/1/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
PART-XI (PESO)					
3	Indian Explosives Ltd., Kolkata 01/53/162/1128/AM11/I-29/IC	3.1.2012	55,000 Nos. Detonators Electric UN No. 0456	332.36	Approved as per PESO letter No.E-25(38)/80/2009/I dated 24.1.2012.
7	HLS Asia Ltd., New Delhi 01/53/8/521/AM12/H-32/IC	17.1.2012	Explosives (Tubing Cutter, Segmented Cutter, Pellet and Cartridge) as detailed in the aplicaton	898.94	Approved as per PESO letter No.E-25(38)10/2009/II dated 3.2.2012.
9	Baker Hughes Singapore Pte, Mumbai	7.2.2012	Explosives (Charge	54.97	Approved as per PESO letter No.E-25(38)114/2009 dated 10.2.2012.

		01/53/8/566/AM12/B-28/IC		Assembly, Cord Detonator, Cutter Split Kit Explosive, MDF Assy, Detonator Top firing JETCD)		
PART-XII (PHARMA)						
32.	1	Riddhi Pharma, Ankleshwar 01/53/8/501/AM12/R-39/IC	5.1.2012	1,3 Dichloro 2 - Propanol	236.7	Approved as per Deptt. of Pharmaceuticals O.M. No.36012/4/2010PI(Norms) dated 16.2.2012.
PART-XIII (STEEL)						
	1	Sabari Alloys & Metals India P Ltd., Tamilnadu 01/53/8/513/AM12/S- 135 /IC	10.1.2012	50,000 MTs Used Rails	106 crores	Approved as recommended by Min. of Steel vide letter dated 13.2.2012.
	2	Sabari Exim Pvt. Ltd., Chennai 01/53/8/518/AM12/S-137/IC	10.1.2012	50,000 MTs Used Rails	106 Cr	Approved as recommended by Min. of Steel vide letter dated 13.2.2012.
	3	Meghana Metallurgy, Chittoor 01/53/8/745/AM10/M-78/IC	16.3.2010	50,000 MTs Used Rails	5831	Approved as recommended by the rep. of Min. of Steel present in the meeting.
	4	Janakiram Steel & Power P Ltd., Chennai 01/53/162/158/aM11/J- 17/IC	31.1.2011	1000 MTs Used Rails	138	Approved as recommended by the rep. of Min. of Steel present in the meeting.
	5	R.P. Multimetals P Ltd., Gobindgarh 01/53/8/37/AM12/R-5/IC	21.4.2011	100 MTs Used Rails	16.65	Approved as recommended by the rep. of Min. of Steel present in the meeting.
	6	Hinduja Foundries Ltd., Chennai 01/53/8/79/AM11/H-6/IC	10.5.2010	60000 MTs Used Cut Rails	12047.4	Approved as recommended by the rep. of Min. of Steel present in the meeting. Committee was informed that a view has been taken with the approval of DG that used rails would be treated as Free and would fall under ITC(HS) Code 7204.
PART-XVI (MHA)						
39.	9	Navyani Innovations Inc, Panipat 01/53/8/351/AM11/N-23/IC	15.11.2010	GPS Tracker MVT 380, with standard accessories	31.87	Approved subject to condition that record as per following conditions No. (i) to (iii) shall be maintained by firm and condition No. (iv) by local police authority:- (i) Only those reputed firm who will not use it other than the vehicle tracking application. (ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally.

						Complete unit should be housed in a tamper proof box. (iii) The regular check of system should be maintained remotely and physically once in a month. (iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	15	Intelli Planner Software System (I) P Ltd., Delhi 01/53/8/469/AM12/I-26/IC	19.12.2011	10,000 Pcs GPS & DGPS Vehicle Tracking System	405	Approved with the conditions as at Sl.No. 9 of MHA List.
	19	Assistant Inspector General of Police, Special Branch, Bhopal 01/53/8/556/AM12/S-144/IC	03.02.2012	03 Nos of Waterjet bomb, 300 Nos Cartridges & 30 Nos of Steel Slug	30 lakhs	Approved as per MHA O.M. No.IV-24011/5/2012-Prov.I dated 15.2.2012.
	21	Capapie Sports Equipment, Mumbai 01/53/162/1195/AM12/C-41/IC	30.1.2012	(1) 0.177 Cal Air Rifle - 1 no., (2) 0.177 Cal Air Pistol - 5 No, (3) 0.177 Cal Air Rifle - 5 Nos. (4) 0.177 Cal Air Pistol-3 Nos. (5) 0.177 Cal Air pellets - 250 tins	15.4	Approved as per MHA O.M. No.IV-24011/5/2012-Prov.I dated 15.2.2012.
	23	MSD Telematics P Ltd., Delhi 01/53/8/557/AM12/M-62/IC	6.2.2012	2000 Nos. GPS	60	Approved with the conditions as at Sl.No. 9 of MHA List.
	24	CE Info Systems P Ltd., Delhi 01/53/8/555/AM12/C-42/IC	3.2.2012	500 Nos. VT-11 GPS Tracking Device	15.31	Approved with the conditions as at Sl.No. 9 of MHA List.
	28	IG of Police, Intelligence, Karnataka 01/53/8/523/AM12/I-30/IC	7.1.2012	Re70M3 Plus Water Jet Disrupter with Accessories	Nil	Approved as per MHA O.M. No.IV-24011/5/2012-Prov.I dated 15.2.2012.
	29	Ministry of Home Affairs 01/53/162/1218/AM12/M-60/IC	3.2.2012	Glock Tactical Light; Model GTL52 and accessory for Glock Pistol	817.22	Approved as recommended by MHA.
	30	SPG, New Delhi (Two applications) 01/53/8/436/AM12/S-111/IC	8.2.2012 & 13.2.2012	(1) 2 Nos. Laser Adjustment Device DP	(1) Euro 3309 and (2)US\$28.499	Approved as items are required for Security purpose.

				Device DR 400 198 and (2) 25 Nosl P90 Conversion Kit, 2 Nos. P90 Toll Kit and 25,000 Nos. 5.7 mm Man market Rounds		
48.	31	WWW Defence, Delhi 01/53/8/522/AM12/W-10/IC	14.1.2012	136 Nos. Night Vision Binoculars & 71 Night Vision Goggles	214.28	Approved as per MHA O.M. No.IV- 24011/5/2012-Prov.I dated 15.2.2012.

3.2 Following 88 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
PART-I (AHD&F)			-	-	-	-
	1	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-200 Nos	96.75	Deferred for want of comments from D/o AHD&F.
	2	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)---132 Nos	56.89	Deferred for want of comments from D/o AHD&F.
	3	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/163/AM-12/S-53/IC	13.7.2011	Male & Female Beagles Dogs (4-7 months old)- -60 Nos	27.43	Deferred for want of comments from D/o AHD&F.
	4	Sipra Labs Ltd, Hyderabad 01/53/8/280/AM12/S-79/IC	12.09.2011	Beagle Dogs-----12 Nos	5.57	Deferred for want of comments from D/o AHD&F.
	6	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M- 29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	7	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A- 43/IC	25.10.2011	Beagle Dogs(Male & Female)---276 Nos.	187.53	Deferred for want of comments from D/o AHD&F.
	8	Sun pharma Advanced Research Co. Ltd, Baroda 01/53/8/314/AM-12/S-83/IC	27.9.2011	Beagle Dogs---60 Nos.	41.61	Deferred for want of comments from D/o AHD&F.
	9	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I- 23/IC	8.11.2011	Frozen Bovine Semen- -52,900 Untis	32.79	Deferred for want of comments from D/o AHD&F.
	10	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S- 108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)- --4050 Kgs.	100	Deferred for want of comments from D/o AHD&F.

	12	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish---780 Nos.	0.49	Deferred for want of comments from D/o AHD&F and information from the firm.
	13	Aqua Arena Enterprises, Mumbai 01/53/8/441/AM12/A-53/IC	5.12.2011	Ornamental Fish-- -4,66,500 Nos.	100.3	Deferred for want of comments from D/o AHD&F.and information from the firm.
	14	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	Deferred for want of comments from D/o AHD&F.
	15	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	Deferred for want of comments from D/o AHD&F.
	18	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of comments from D/o AHD&F.
	19	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments from D/o AHD&F and information from the firm.
	20	Asha Krishnakumar, Tirupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of comments from D/o AHD&F and information from the firm.
	22	Intox P Ltd., Pune 01/53/8/498/AM12/I-28/IC	3.1.2012	Rats, Mice, Guinea Pig, Rabbit and Hamster as detailed in the agenda	125.2	Deferred for want of comments from D/o AHD&F.
	24	Sphaera Pharma Pvt. Ltd., Haryana 01/53/8/529/AM-12/S- 140/IC	19.01.2012	964 of Lab Animals (mice)	43	Deferred for want of comments from D/o AHD&F.
	25	Provet Genetics Pvt. Ltd., Mharashtra, 01/53/8/550/AM-12/P-39/IC	31.01.2012	3000 Holstein Friesian Cows	4252.5	Deferred for want of comments from D/o AHD&F.
	26	Marvel Poultry, Hyderabad 01/53/8/547/AM12/M-59/IC	31.01.2012	Grand parent stock (Poultry Layers) Gallus Domesticus----500 Nos	1.25	Deferred for want of comments from D/o AHD&F.
	27	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	28	Bhagyalaxmi Dairy Farms P Ltd., Pune 01/53/8/540/aM12/B-26/IC	25.1.2012	3301 Nos. Cow Semen	8.69	Deferred for want of comments from D/o AHD&F.
	29	Advanced Centre for Treatment, Research & Education in Caner (ACTREC), Tata Memorial Centre, Mumba 01/53/8/561/AM12/A-68/IC	7.2.2012	4 Nos. Live Mice	0.87	Deferred for want of comments from D/o AHD&F.
	31	M.A. Gaffar, Hyd 01/53/8/527/AM12/M-58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Deferred for want of comments from D/o AHD&F.
	32	Lupin Ltd, Mumbai	31.12.2011	30 Nos. Beagle Dog	18.69	Deferred for want of comments from D/o AHD&F.

	32	Lupin Ltd., Mumbai 01/53/8/510/AM12/L-15/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Deferred for want of comments from D/o AHD&F.
	33	Lupin Ltd., Mumbai 01/53/8/511/AM12/L-16/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)			-	-	-	-
	1	Sheela Foam Pvt Ltd, Delhi 01/53/8/401/AM12/S-102/IC	14.11.2011	Polyurethane Trimming Foam (Scrap)---- -12,00,000 Kgs.	414.41	Deferred for want of comments from C&PC and MOEF.
	2	Varsha Industries, Bangalore 01/53/426/AM11/V-33/IC	3.12.2011 (representation)	2000 MTs Other Plastic Polypropylene	360	Deferred for want of comments from C&PC and MOEF.
	3	Silicone International Products, Raigad 01/53/8/538/AM-12/S-14/IC	24.01.2012	3000 MT Nonhazardous polysiloxane waste	4.14 crore	Deferred for want of comments from C&PC and MOEF.
PART-III (DEFENCE)			-	-	-	-
	1	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM-12/D-15/IC	27.07.2011	Intregation Parts/Components as per list attached	96.62	Deferred for want of comments from C&PC and MOEF. A reminder may also be sent to Shri Satyajit Rajan, JS(Defence Production).
	2	Tata Motors Ltd., Mumbai 01/53/8/539/AM12/T-27/IC	24.1.2012	Armoured Cabin of Field Artillery Tractor - One Set	102.35	Reminder may be sent to JS (Defence Production), Shri Satyajit Rajan.
PART-IV (DGCA)			-	-	-	-
32.	1	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	Deferred. DGCA may be requested to provide clear cut comments. NoC referred is dated 2009.
33.	2	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S-114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, Sl. No.1550-59420) in grounded state.	16.01	Case may be referred to Ministry of Human Resource Development (HRD) for their comments.
PART-VI (DIPP)			-	-	-	-
	1	Simran Rubber Industries, Saharanpur 01/53/8/397/AM12/S-99/IC	11.11.2011	Scrap Rubber/Unstandard Grade of Natural Rubber-----200 MTs	100.1	Deferred for want of information from the firm and comments from DIPP / MOEF.
	2	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)----6000 MTs	150.15	Deferred for want of information from the firm and comments from DIPP / MOEF.
	3	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder--500 MTs	8.35	Deferred for want of information from the firm and comments

						from DIPP / MOEF.
	4	Saakar Printing Design & Engg. P Ltd., Pune 01/53/8/472/AM12/S-126/lc	22.12.2011	(i) 864000 Refurbished Laser Toner Cartridge (ii) 432000 Nos. Refurbished Inkjet Cartridge with or without printer head	8464.39	Deferred. The case is to be discussed with the Department of Information Technology in the forthcoming meeting.
	6	Ricoh India Limited, Mumbai 01/53/8/326/AM12/S-85/IC	27.6.2011	600 Nos. 2nd hand Multi Function Device (MFD) for fuction of Printing, copying and Faxsmile transmission	593	Deferred. The case is to be discussed with the Department of Information Technology in the forthcoming meeting.
PART-VII (ICMR)			-	-	-	-
	1	Invitrogen Bio Services India P Ltd., Bangalore 01/5/8/106/AM12/I-5/IC	30.05.2011	Biological material i.e. Hepatocytes, Microsomes S9 and Cytosol	7528.5	Deferred for want of comments from ICMR.
	2	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T- 16/IC	28.7.2011	Human AB, Male Plasma derived-----100 X 20bot	3.65	Deferred for want of comments from ICMR.
PART-VIII (MOEF)			-	-	-	-
	1	Sunland recycling Industries, Mumabi 01/53/8/442/AM12/S- 112/IC	5.12.2011	Aluminium scrap grade as per ISRI "TALLY"--1000 MTs	892.8	Deferred for want of comments from MOEF.
	2	Accel Frontline Services Ltd., Bangalore 01/53/8/491/AM12/A- 61/IC	30.12.2011	599043 Nos. Refurbished Hard Disk Drive (Computer Peripherals & Parts)	12699.71	Deferred for want of comments from Department of Information Technology.
	4	HCL Infosystems Ltd., Noida 01/53/8/102/AM12/H-8/IC	27.5.2011	62,596 Nos. Refurbished Hard Disk Drives	641.34	Deferred for want of comments from Department of Information Technology.
	5	ACER India Pvt. Ltd., Bangalore 01/53/8/353/AM12/A-40/IC	17.10.2011	27,823 Nos. Refurbished computer parts	614.16	Deferred for want of comments from Department of Information Technology.
	6	Samsung India Electronics P Ltd., Delhi 01/53//162/894/AM12/S-94/IC	19.10.2011	2920 Nos. refurbished / repaired Hard Disk Drive		Deferred for want of comments from Department of Information Technology.
PART-X [MOEF(WL)]						
	1	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	Deferred for want of comments from MOEF and information from the firm.
	2	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N -7/IC	10.6.2011	Decorative artides of mother of pearl made with help of wood and	7.42	Deferred for want of comments from MOEF and information from

				metal -3500 Nos		the firm.
	3	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL
	4	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL
	5	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL
	6	Hi-Tech Advance Products, Indore 01/53/8/450/AM12/H-31/IC	12.12.2011	9 Set Veterinary Equipment / Tranquillizer Equipment / CO2 Injection Rifle 9 JMSP	9.7	Deferred for want of comments from MOEF(WL
	7	Hi-Tech Advance Products, Indore 01/53/8/554/AM12/H- 35/IC	3.2.2012	5 sets Veterinary Equipment / Tranquillizer Equipment / Co2 Injection Rifle and accessories (as detailed in the application)	6.67	Deferred for want of comments from MOEF(WL
	9	(1) Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC (2) Sh. G. Ranadhir Ram Reddy, Hyd 01/53/8/175/AM12/G-19/IC (3) G Amarendra Reddy & others 01/53/8/306/AM11/G- 23/IC (4) G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G- 34/IC (5) Shri Rahoul Rai, 01/53/8/175/AM11/R- 15/IC (6) Shri Javed Ansari 01/53/8/176/AM11/J- 8/IC (7) to (13) Dr. T. Prabhakar Chowdhary (07 applications (01/53/8/521 to 527/AM11/T-41 to T-47/IC)	20.7.2011	Hunted Trophies	0.18	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)						
	1	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I-48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	Deferred for want of comments from PESO.
	2	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	Deferred for want of comments from PESO.
	4	M/s. Focus Energy Ltd., New Delhi 01/53/8/5551/AM-12/F-12/IC	01.02.2012	Oil & Gas Explosive ----- --1290 Nos	30 lakhs	Deferred for want of comments from PESO.
	5	M/s. Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	6	Schlumberger Asia Service Ltd., Mumbai 01/53/8/546/AM12/S- 143/IC	2.1.2012	5040 Nos. Explosives (Charge, Powejet Omega 4505 HMX)	67.45	Deferred for want of comments from PESO.
	8	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Co Deferred for want of comments from PESO.
PART-XVI (MHA)						
	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred for want of NoC from Local Police for import

		Sl. No./Date/AM/12/IC				for import.
	2	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM- 12/G-20/IC	28.7.2011	Guardian Angel----1026 Non Lethal Peper Spray	10.42	Deferred for want of NoC from Local Police for import.
	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S- 72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of NoC from Local Police for import.
	4	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA
	5	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/285/AM12/G- 27/IC	13.9.2011	Guardian Angel----- -1026 Nos	10.42	Deferred for want of NoC from Local Police for import.
	6	AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun---11299 Nos.	100	Deferred for want of NoC from Local Police for import.
	7	Sarhadi and Company, Manimajra (Chandigarh) 01/53/8/351/AM12/S-91/IC	18.10.2011	Air Rifles (0.177)---1005 Nos.	24.25	Deferred for want of comments from MHA and information from the firm.
	8	Gulf Oil Corporation Ltd., Hyderabad 01/53/8/71/AM- 12/G-9/IC	12.5.2011	Cartridges Power Devices-14000 Nos	121.06	Deferred for want of comments from MHA and information from the firm.
	10	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK- 47 Specter 4X RR-BNS Weapon Sight--06 Nos.	3.91	Deferred for want of comments from MHA and information from the firm.
	11	Sukhdev Explosives P Ltd., Surat 01/53/8/223/AM12/S- 66/IC	10.8.2011	Cartridges, Powder Devices, Explosives as detailed in the agenda	1.9	Deferred for want of comments from MHA.
	12	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	5.72	Deferred for want of comments from MHA.
	13	Indian Handicraft & Textiles, Delhi 01/53/8/473/AM12/I-27/IC	22.12.2011	10,000 Nos. Air Pellets or Air Rifles or Air Pistols of 0.177	30.53	Deferred for want of comments from MHA.
	16	Eastern Shipchandlers P Ltd., Mumbai 01/53/8/463/AM12/E- 24/IC	14.12.2011	(i) Parachut Rocket - 6,000 Nos. (ii) Hand Flares - 9000 Nos. (iii) Orange Smoke - 3000 Nos., (iv) Mob Smoke / Light with bracker - 80 and (v) L.T.A. Set - 50 Sets	128.44	Deferred for want of comments from MHA.
	17	Dinex India Pvt. Ltd., Uttarakhand 01/53/8/548/AM-12/D-31/IC	23.01.2012	144,000 Cartridge Paper tube	232,820	Deferred for want of comments from MHA.
	18	Balkrishana Industries Ltd., Thane 01/53/8/530/AM-12/B-25/IC	18.1.2012	18 Nos. Radio Transmitter Digital Quality	184693.42	Deferred for want of comments from MHA and information from the firm.
	20	HBL Power System Ltd., Hyd 01/53/8/537/AM12/H-34/IC	24.1.2012	359 Nos. Night Vision Goggles, NVS Hmount, TI Engine Assembly,	502.35	Deferred for want of comments from MHA.

				HHTI Accessories as detailed in the application		
	22	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred. The firm may be asked to provide complete application, ANF2B and valid valid licence for manufacturing of shot Gun Cartridge.
	26	Ladlee Exports Import, Delhi 01/53/8/543/AM12/L-17/IC	25.1.2012	12 Eclipse 400 X and One Chimera Hub	3.53	Deferred for want of comments from MHA.
	27	DG of Security SFF, New Delhi 01/53/8/335/AM12/D-20/IC	1.1.2012	Arms and ammunition (Colt 5.56 mm M4 Carbine One Piece Upper Receive) etc.	US\$16405	Deferred for want of comments from MHA.
PART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)						
	1	Orient Craft Limited, 01/53/162/11/78/AM12	13.12.2011	Two Tyres with Rim for Porsche Make		Deferred for want of comments from DIPP.
	2	A.K. Enterprises, New Delhi 01/53/8/525/AM12/A-64/IC	18.1.2012	8 Nos. 245 / 45 R20 Pirelli Tyres	0.2795	Deferred for want of comments from DIPP.
	3	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/511/AM12/M-56/IC	12.1.2011	2900 Porche Car Tyres (Non ISI)	153.7	Deferred for want of comments from DIPP.
	4	Tip Top General Agencies P Ltd., 01/53/162/1163/AM12/T-26/IC	20.12.2011	Specific Tubeless Tyres required Runflat Wheel, Assemblies Fitted to Bullet Proof / Armoured Vehicles manufactured by ordance factories / Other OEMs and End User for replacement		Deferred for want of comments from DIPP.
	5	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/573/AM12/M-62/IC	8.2.2012	50 Tyre Michelin 16.00 R 20 XZL TL Radial Tubeless Tyres (Non-ISI) from France	26.62	Deferred for want of comments from DIPP.
	6	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/572/AM12/M-63/IC	8.2.2012	300 Tyres Michelin 11 R 22.5 XZY3 Radial Tubeless Tyres (Non ISI) from Thailand	40.12	Deferred for want of comments from DIPP.
	7	Sanathan Allied Industries, Hyderabad 01/53/8/568/AM12/S- 145/IC	2.2.2012	52 Nos. Pirelli TG 85 148/145 K Tubeless Tyres	10.59	Deferred for want of comments from DIPP.
PART-XVIII (MISC)						
	1	Negocios International, Mysore 01/53/162/1004/AM12/N-27/IC	30.11.2011	50 Kgs Powder (Non- Monetary Gold Dust upto 95%) purity	US\$20 lakhs	Deferred for want of comments RBI, DEA and DOR.
	2	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	Deferred for want of comments RBI, DEA and DOR.
	3	M/s. Shirpur Gold Refinery Ltd., Dhule, 01/53/8/293/AM12/S-80/IC	9.9.2011	1800 Kgs Dore Gold content upto 95%	488 crores	Deferred for want of comments RBI, DEA and DOR.

3.3 Following 01 (one) applications was rejected.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
PART-V (D/o Heavy Industry)						
89.	1	Caterpillar India Pvt. Ltd., Chennai 01/53/8/544/AM-12/C-40/IC	30.01.2012	Remanufactured Goods - 3973	131 lakhs	The Committee noted that item of import are small components and at no stage quality of these items can be verified and request has been made for stock & sale purpose. Therefore, the Committee decided to reject the case.

3.3 Following 02 (two) applications was granted Ex-post-facto approval.

Sl. No.	List Sl. No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Remarks
113	14	SSF, New Delhi 01/53/8/475/AM12/S-129/IC	22.12.2011	Assault Rifle, Cartridge as detailed in agenda	US\$12750	Approved on file on the basis of NoC from MHA. For Ex-post-facto approval.
124	25	Ministry of Home Affairs 01/53/162/1218/AM12/M-60/IC	1.2.2012	Mp-% Series of SMG and Tactical Light along with spares and acces.	23113.59	Approved on file on the basis of NoC from MHA. For Ex-post-facto approval.

3.4 Following 01 (one) application was closed.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
		Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/285/AM12/G-27/IC	13.9.2011	Guardian Angel---- ---1026 Nos	10.42	This was a duplicate application of File 01/53/8/285/AM12/G-27/IC. Therefore, the case was withdrawn.

4. Next meeting will be held on 15.3.2012 (3rd Thursday) at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

-X-X-X-